

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1070/2019

Jabalpur, this Wednesday, the 26th day of February, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Anand Kumar Pyasi son of Late Bharat Kumar Pyasi,
aged about 24 years, Resident of Nehru Ward No. 29
Chandi Dafari, Katni, District Katni (MP) -Applicant
(By Advocate –**NONE**)



V e r s u s

1. Bharat Sanchar Nigam Limited,
Through its Chief General Manager, Telecom Factories,
Wright Town, Jabalpur, District Jabalpur (MP),
Pin code 482001
2. The Personnel Officer, BSNL, Telecom Factories
Wright Town, Jabalpur, District Jabalpur (MP),
Pin code 482001
3. The General Manager, T.D. Jabalpur (BSNL)
C.T.O. Compound, Jabalpur (MP)
4. The Sub Divisional Officer, Telecom Office,
Sihora, District Jabalpur (MP) - Respondents

O R D E R (ORAL)

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last three consecutive occasions i.e. on 13.11.2019, 30.12.2019 & 27.01.2020. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.



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**(Ramesh Singh Thakur)
Judicial Member**